

(f) to (h) The Health Deptt. of the State formulated an action plan in the month of January, 1998 to be implemented accordingly.

On receipt of the warning regarding the impending cyclone from the Meteorological Department, the Control Rooms established at the State and District levels were activated to monitor the effects of cyclone. District Health Authorities were alerted to respond to the emergencies.

Information in respect of Maharashtra and Rajasthan is being collected and will be laid on the Table of the House.

[Translation]

Shortage of Labourers in Agriculture

4871. DR. MADAN PRASAD JAISWAL : Will the Minister of LABOUR be pleased to state:

(a) whether the Government is aware of the decreasing number of labourers in agricultural sector thereby the agricultural work is badly affected;

(b) if so, the details thereof; and

(c) the steps taken to meet this shortage of labourers in agricultural sector?

THE MINISTER OF LABOUR (DR. SATYANARAYAN JATIYA) : (a) No, Sir, The total number of agricultural workers has increased from 55.50 million in 1981 to 74.60 million in 1991. The growth rate of employment in agriculture sector rose from 0.94 in 1983-88 to 1.88 during 1988-94.

(b) and (c) Do not arise.

[English]

Fertilizer Project in Nellore

4872. SHRI K.P. NAIDU :
DR. SUGUNA KUMARI CHELLAMELLA :
SHRI K. YERRANNAIDU :

Will the Minister of CHEMICALS AND FERTILISERS be pleased to state :

(a) the demand of urea in the country projected to the Ministry of Chemicals and Fertilizers to arrange for manufacture in the country;

(b) whether public investment Board has cleared for setting up an IFFCO Urea Fertilizer Project at Nellore in Andhra Pradesh;

(c) if so, the details thereof;

(d) if not, the reasons thereof;

(e) the time by which this proposal is likely to be cleared; and

(f) the manner by which the demand of Urea is likely to be met by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (DR. A.K. PATEL) : (a) to (f) According to the projections made for the formulation of the 9th Five Year plan, the demand for urea in the year 2001-02 was estimated at 245 lakh tonnes, on the assumption that the disparities in nutrient pricing would be corrected.

During the consideration by the Public Investment Board of IFFCO's proposal to set up grassroots ammonia-urea plant in Nellore district (Andhra Pradesh), there was a divergence of views in regard to the projected demand for the nutrient Nitrogen. The project proposal will be posed for investment approval as per the prescribed procedure after finalisation of the demand projections for nitrogen in the terminal year of the 9th Plan and the policy for capacity accretion, which is being reformulated in the light of the recommendations of the High Powered Fertilizers Pricing Policy Review Committee. Any gap between the demand and the indigenous availability of urea will be met through imports.

Solution of Jammu and Kashmir Problem

4873. SHRI SUDHIR GIRI :
SHRIMATI JAYANTI PATNAIK :
SHRI ANAND RATNA MAURYA :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) the details of overall situation prevailing in Jammu and Kashmir, till date;

(b) the proposed measures to be adopted to deal with the situation in future;

(c) whether Union Government have adopted any strategy to solve the Jammu and Kashmir problem and strengthen the internal security; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) While the overall situation in the State of J&K have shown improvement, militants have continued to resort to stray incidents of killings of soft targets especially members of minority community, in remote areas.

(b) to (d) With a view to tackle the militancy problem sponsored from across the border in Jammu & Kashmir, the Government have adopted a multipronged approach which include *inter-alia* strengthening the border management, neutralising plans of militants by proactive action against them in hinterland, gearing up intelligence machinery, galvanising development programmes and deepening the democratic process etc.

Atrocities on Women

4874. SHRI S.S. OWAISI : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the incidents of atrocities on women in general and women of minorities in particular have been increased in the country during the last three years;

(b) if so, the number of cases registered and the action taken thereon;

(c) whether some officials have been found involved in these atrocities against women particularly in Andhra Pradesh;

(d) if so, the details thereof and the action taken by the Government in this regard;

(e) whether the Union Government have sought information from the Government of Andhra Pradesh regarding atrocities on women of minority community;

(f) if so, the details thereof;

(g) whether the Union Government propose to set up special court for the speedy disposal of registered cases; and

(h) if so, the time by which it is likely to be set up?

THE MINISTER OF HOME AFFAIRS (SHRI L.K. ADVANI) : (a) and (b) Available information relating to

crime against women in the country during the last three years is given belows:—

<u>Year</u>	<u>Incidents</u>
1995	109259
1996	115723
1997	112226

Specific information in regard to atrocities on women belonging to minorities is not maintained.

(c) to (f) Information is being collected.

(d) and (h) The Administration of Justice in District/ Subordinate Courts comes under the purview of the concerned State Governments/High Courts. It is for the concerned State Government/High Courts to set up such courts according to their requirements.

[Translation]

Renaming of Railway Stations

4875. SHRI SADASHIVRAO DADOBA MANDLIK : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any proposal is under consideration of the Government for changing the name of some of the Railway Stations in the country;

(b) if so, the details thereof;

(c) whether the Government are contemplating to change the name of Kolhapur Railway Station and name it after the Chhatrapati Sahu Maharaj; and

(d) if so, the details thereof;

THE MINISTER OF HOME AFFAIRS : (a) and (b) There is only one such proposal. It relates to renaming of a Railway Station in the State of Uttar Pradesh.

(c) No, Sir.

(d) Does not arise.